

SPECIAL BENCH

O-222

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/206(KB)2023
IN
C.A.(CAA)/81(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	APSARA INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr.Adv.]For the petitioner

Ms.Neha Somani, PCS]

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld.Sr. Counsel/ Authorised representative for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Ld. Counsel for the petitioner assures that undertaking in regard to the ITO observation will be given within a period of one week.
3. Heard. **Reserved for orders.**

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**

PJ